

PROF. G. RANGA: Is it Bombay? Well. What are they doing with these?

SHRI JAGJIVAN RAM: These switch-boards are meant for places where power is not available and for them a special type of magneto telephone instrument is necessary. As soon as we get the telephone instruments these switch-boards will be used.

SHRI V. K. DHAGE: Is there any plan with regard to the extension of telephone connections in Hyderabad city?

MR. CHAIRMAN: Does not arise. Next question.

TRIPARTITE CONFERENCE ON TEA INDUSTRY

*87. SHRI S. N. MAZUMDAR: Will the Minister for LABOUR be pleased to state:

(a) whether it is a fact that the recent tripartite conference on tea recommended that a High Power Commission be constituted with instructions to conduct a thorough and comprehensive enquiry into the conditions of the tea industry and to submit its report by the middle of February; and

(b) if so, what steps have been taken to implement the said recommendation?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) At its 4th Session held at Calcutta on the 19th and 20th December, 1952, the Industrial Committee on Plantations suggested *inter alia* that a Tripartite Commission, with regional sub-committees, be appointed immediately by the Central Government to investigate into the cost structure of the industry. The Committee also requested that the Commission should be asked to report by the 15th February 1953.

(b) In view of the technical nature of the problem, it has been decided to appoint a Committee of Experts includ-

ing a person with an intimate knowledge of labour problems to investigate *inter alia* into the cost and trade structure of the industry.

SHRI S. N. MAZUMDAR: Is it a fact that it was suggested at the Industrial Conference that the Commission would investigate not only the cost structure, but all aspects of the tea industry?

SHRI ABID ALI: Yes, it is so.

SHRI S. N. MAZUMDAR: Will the terms of reference for this expert committee contain these things also?

SHRI ABID ALI: As the hon. Member is doubtless aware, the Standing Committee of this particular industry is meeting at Shillong on the 27th and 28th of this month and this subject will be further discussed and in the light of their decision action will be taken.

AFFILIATION OF MEDICAL COLLEGES

*88. SHRIMATI VIOLET ALVA: Will the Minister for HEALTH be pleased to state:

(a) whether any medical colleges have been disaffiliated by the Indian Medical Council; and

(b) if so, what are the names and places of location of those colleges?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASEKHAR): (a) No. Medical Colleges are not affiliated to the Medical Council of India.

(b) Does not arise.

SHRIMATI VIOLET ALVA: May I know if the Indian Medical Council has made any recommendation as regards the Nagpur Medical College?

SHRIMATI M. CHANDRASEKHAR: The degrees conferred by the Nagpur Medical College were to be recognised by the Government of India and the recommendations of the Indian Medical Council were to be received. The Indian Medical Council has suggested

certain defects to be remedied in the college and unless these are rectified recognition will not be recommended by the Council.

SHRIMATI VIOLET ALVA: May I know whether the medical degrees conferred by other universities are still to be recognised by Government?

SHRIMATI M. CHANDRASEKHAR: Yes. There are about six—The Utkal University, the Bihar University, Nagpur, Gujerat, Poona and Rajputana Universities—their degrees are not recognised and they are under consideration.

SHRI S. MAHANTY: Is the Orissa Medical College affiliated to the Indian Medical Council?

MR. CHAIRMAN: There is no college affiliated to the Indian Medical Council. They are affiliated to the universities.

AN HON. MEMBER: He means that.

MR. CHAIRMAN: That is what he means? Next question.

LABOUR DISPUTES IN TEA GARDENS

*89. **SHRI S. N. MAZUMDAR:** Will the Minister for LABOUR be pleased to state:

(a) the number of labour disputes that occurred within the last two months in the tea gardens of Assam and West Bengal;

(b) the nature and reasons of these disputes; and

(c) the manner in which these disputes have been settled?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a), (b) and (c). Information is being collected and will be placed on the Table of the House in due course.

COMMITTEE FOR ESTABLISHING A CENTRAL LEPROSY TEACHING AND RESEARCH INSTITUTE

*90. **DR. W. S. BARLINGAY:** Will the Minister for HEALTH be pleased to

place on the table of the Council a copy of the report of the Committee appointed by Government to advise them on the steps to be taken to establish a Central Leprosy Training and Research Institute and state:

(a) whether Government have taken any decision on the recommendations of the Committee; and

(b) what was the total amount spent on the said Committee?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASEKHAR): A copy of the Report of the Central Leprosy Teaching and Research Institute Committee is available in the Parliament Library.

(a) Government have accepted the recommendations of the Committee and negotiations are going on with the Government of Madras for the establishment of the Institute at Chingleput in Madras State.

(b) Rs. 7,300.

DELHI TRANSPORT SERVICE

*91. **SHRI B. V. KAKKILAYA:** Will the Minister for TRANSPORT be pleased to state:

(a) whether Government have received a memorandum from the Delhi Transport Service Workers' Union containing their demands and grievances; if so, what are their demands;

(b) what steps Government propose to take in the matter;

(c) the number and categories of employees of the Delhi Transport Service (i) discharged from service during the last six months, and (ii) recruited during the same period; and

(d) whether any of the office bearers or the active members of the Delhi Transport Service Workers' Union is included among those discharged?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ARANGAN): (a) Representations have